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Title: Regarding service conditions of casual and daily workers working under Archaeological Survey of India-laid.

**DR. SUJAY VIKHE PATIL (AHMEDNAGAR):** 850 casual and daily workers under 1/30 status are currently employed across India who have been working tirelessly for protection and conservation of our rich cultural heritage under the jurisdiction of Archaeological Survey of India. As per orders of DoPT in the year 1998, these workers are entitled to 1/30 pay at the relevant pay scale along with Dearness Allowance. In view of their contribution and services for more than 10 years, the need of the hour is to regularize their services and extend other government benefits such as GPF/NPS. Hence, I request the Government to kindly consider their request for regularization of their services which will facilitate their development and grant them government benefits for their welfare. In addition to this, I also request the Government to amend the relevant rules and provide a one-time opportunity for regularization of these workers against the existing 1700 vacancies for MTS workers under ASI who are recruited through SSC.